

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 749

ANSWERED ON 07.12.2023

NATIONAL RIVER CONSERVATION PLAN

749. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN
SHRI THOMAS CHAZHIKADAN

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the National River Conservation Plan (NRCP) covers polluted stretches of 37 rivers in 81 towns spread over 16 States at a sanctioned cost of Rs. 8,175.15 crore and if so, the details thereof, State/UT-wise including Kerala and Tamil Nadu;
- (b) the details of the ongoing projects and the funds allocated to conservation and restoration of Rivers in Kerala and Tamil Nadu particularly in and around the Greater Chennai region, project-wise;
- (c) whether the National Aquifer Mapping Programme-NAQUIM of CGWB, is created to look after the groundwater quality including contamination by toxic substances such as fluoride and arsenic in ground water;
- (d) if so, the details thereof and the works carried out in Tamil Nadu under NAQUIM; and
- (e) whether the Government proposes to expand NRCP to cover more rivers and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) The Central Government is implementing the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) for abatement of pollution in identified stretches of rivers excluding river Ganga and its tributaries, on cost sharing basis between the Central and State/UT Governments. The Scheme aims at conserving rivers through supplementing efforts of the States/UTs by providing financial and technical assistance in addressing the challenges of pollution of rivers. Different pollution abatement works inter alia include interception & diversion of raw sewage, sewerage system, sewage treatment plant, river front development, etc

NRCP has so far covered polluted stretches on 38 rivers in 82 towns in 16 States across the country at a total cost of Rs. 8241.32 crore, and sewage treatment capacity of 2910.50 Million Litres per Day has been created. State/UT wise details of rivers covered under NRCP, including those of Kerala and Tamil Nadu are at **Annexure-I**.

Details of ongoing projects under NRCP is at **Annexure-II**. There is no project under implementation in the States of Kerala and Tamil Nadu.

(c) & (d) Central Ground Water Board (CGWB) is implementing National Aquifer Mapping and Management (NAQUIM) Programme, which envisages mapping of aquifers, their characterization including quality of groundwater and development of management plans to facilitate sustainable management of ground water resources. NAQUIM was initiated in 2012 as a part of the 'Ground Water Management and Regulation' scheme and completed in March 2023. Based on the studies undertaken under the Programme, CGWB has recommended interventions for mitigation of Arsenic and Fluoride contamination in specific areas. In addition, CGWB carries out monitoring of ground water quality throughout the country including analysis of Fluoride and Arsenic.

Under the NAQUIM programme, an area of 1.05 lakh square kilometre has been covered in Tamil Nadu and the reports have been shared with the State Government.

Further, Public Interaction Programs are being organised at grassroot level for disseminating outputs of NAQUIM studies for the benefit of stakeholders. In Tamil Nadu, 84 such programs have been conducted so far in which nearly 9600 people have participated.

(e) Under NRCP, proposals for pollution abatement works in the towns along polluted river stretches are received from the State/UTs from time to time for consideration, and sanctioned based on prioritization, conformity with NRCP guidelines, and availability of Plan funds, etc.

ANNEXURE-I

REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO.749 TO BE ANSWERED ON 07.12.2023 ON 'NATIONAL RIVER CONSERVATION PLAN'

STATE/UTs WISE RIVERS COVERED UNDER NRCP as on 30, November 2023					
S.NO.	STATE/TOWN	RIVER	NAME OF RIVER	SANCTIONED COST (RS. IN LAKHS)	STP CAPACITY CREATED (MLD)
I ANDHRA PRADESH					
1	Rajamundry	1	Godavari	11021.60	30.00
	Sub Total :			11021.60	30.00
II GOA					
2	Panaji	2	Mandovi	1409.52	12.50
	Sub Total			1409.52	12.50
III GUJARAT					
3	Ahmedabad	3	Sabarmati	54639.87	435.00
4	Surat	4	Mindhola	26213.14	53.00
	Surat	5	Tapi	97125.00	194.44
	Sub Total :			177978.01	682.44
IV JHARKHAND					
5	Ghatshila	6	Subarnarekha	65.43	0.00
6	Jamshedpur		Subarnarekha	174.52	0.00
7	Ranchi		Subarnarekha	74.21	0.00
	Sub Total :			314.16	0.00
V JAMMU & KASHMIR					
8	Udhampur	7 & 8	Devika and Tawi	18674.00	13.60
9	Srinagar	9	Jhelum	6617.25	0.00
	Sub Total :			25291.25	13.60
VI KARNATAKA					
10	Bangalore	10	Pennar	4627.00	0.00
11	Bhadravati	11	Bhadra	376.98	5.83
12	Davangere	12	Tungabhadra	466.05	19.45
13	Harihara		Tungabhadra	249.94	8.84
14	K.R.Nagar	13	Cauvery	57.80	1.45
15	Kollegal		Cauvery	108.65	3.34
16	Nanjangud		Cauvery	223.86	1.37
17	Shimoga	14	Tunga	370.38	0.00
18	Srirangapatna		Cauvery	144.01	1.36
	Sub Total :			6624.67	41.64
VII KERALA					
19	Pamba	15	Pamba	1844.98	4.50
	Sub Total :			1844.98	4.50

VIII	MADHYA PRADESH				
20	Burhanpur	16	Tapti	481.47	6.00
21	Chapara	17	Wainganga	39.85	1.20
22	Hoshangabad		Narmada	1299.07	0.00
23	Jabalpur	18	Narmada	133.85	0.00
24	Keolari		Wainganga	36.16	0.75
25	Seoni		Wainganga	25.10	0.00
	Sub Total :			2015.52	7.95
IX	MAHARASHTRA				
26	Karad	19	Krishna	318.72	28.00
27	Kolhapur	20	Panchganga	7429.00	78.00
28	Nanded		Godavari	1346.76	26.00
29	Nashik		Godavari	6201.76	100.00
30	Prakkasha		Tapi	244.43	0.00
31	Sangli		Krishna	2555.27	27.00
32	Trimbakeshwar		Godavari	1164.00	1.00
33	Pune	21	Mula Mutha	99026.00	0.00
34	Nagpur	22	Nag	192699.00	0.00
	Sub Total :			310984.94	260.00
X	MANIPUR				
35	Imphal	23	Nambul	9772.21	16.00
	Sub Total :			9772.21	16.00
XI	NAGALAND				
36	Dimapur	24	Diphu and Dhansiri	7865.00	25.43
	Sub Total :			7865.00	25.43
XII	ODISHA				
37	Chandbali	25	Brahamini	34.90	0.00
38	Cuttack	26	Mahanadi	804.30	33.00
39	Dharamshala		Brahamini	19.63	0.00
40	Puri		Coastal Area	8044.86	15.00
41	Talcher		Brahamini	370.20	2.00
	Sub Total :			9273.89	50.00
XIII	PUNJAB				
42	Banga	27	Satluj	1198.35	3.00
43	Bholath	28	Beas & Satluj	1541.78	4.00
44	Dasuya		Beas & Satluj	899.68	4.00
45	Hoshiyarpur		Beas & Satluj	9405.00	30.00
46	Jalandhar		Satluj	26428.78	185.00
47	Kapurthala		Satluj	1256.26	25.00
48	Ludhiana		Satluj	13351.21	311.00
49	Moga		Beas & Satluj	5909.00	27.00
50	Mukerian		Beas & Satluj	1467.09	5.00
51	Nawanshehar		Satluj	1707.22	6.00
52	Phagwara		Satluj	4975.40	36.00
53	Phillaur		Satluj	1063.10	5.60

54	Sultanpur Lodhi		Satluj	240.74	2.60
55	Tanda		Beas & Satluj	2288.62	4.00
56	Khanauri	29	Ghaggar	1345.86	4.00
57	Moonak		Ghaggar	1496.43	3.00
58	Patran		Ghaggar	815.85	4.00
59	Lehragaga		Ghaggar	2052.40	4.00
	Sub Total :			77442.77	663.20
XIV	SIKKIM				
60	Gangtok	30	Rani Chu	35888.18	18.19
61	Ranipool		Rani Chu	590.24	1.27
62	Singtom		Rani Chu	632.82	0.66
63	Mangan	31	Tista	9193.54	0.00
64	Chungthang		Teesta	1724.09	0.00
65	Geyzing	32	Rangit	8879.99	0.00
	Sub Total :			56908.86	20.12
XV	TAMIL NADU				
66	Bhiwani		Cauvery	392.84	3.94
67	Chennai	33, 34	Adyar, Cooum	40660.21	264.00
68	Erode		Cauvery	1472.13	25.17
69	Karur		Cauvery	3105.32	15.00
70	Kumarapalayam		Cauvery	232.14	6.00
71	Kumbakonam		Cauvery	4410.45	17.00
72	Madurai	35	Vaigai	12009.40	0.00
73	Mayiladuthurai		Cauvery	4481.04	8.30
74	Pallipalayam		Cauvery	184.67	0.00
75	Thanjavur	36	Vennar	6274.76	28.05
76	Tirunelveli	37	Tamrabarani	5492.90	24.20
77	Trichirappalli		Cauvery	11667.00	58.00
78	Trichy		Cauvery	430.05	28.00
	Sub Total :			90812.92	477.66
XVI	TELANGANA				
79	Bhadrachalam		Godavari	200.70	4.00
80	Hyderabad	38	Musi	33565.53	593.00
81	Mancherial		Godavari	231.30	6.46
82	Ramagundam		Godavari	574.55	18.00
	Sub Total :			34572.08	621.46
	Total : (16 States):			824132.38	2910.50

ANNEXURE-II**REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO.749 TO BE ANSWERED ON 07.12.2023 ON 'NATIONAL RIVER CONSERVATION PLAN'**

(i) Ongoing projects under National River Conservation Plan (Excluding river Ganga and its tributaries)

S.No.	State	Town	Project Name	Sanctioned Cost(crore)
1	Andhra Pradesh	Rajamahendravaram,	Pollution abatement and conservation of River Godavari	88.43
2	Gujarat	Surat	Pollution abatement of river Tapi	971.25
3	Jammu & Kashmir	Udhampur	Pollution abatement of river Devika and Tawi	186.74
4	Jammu & Kashmir	Srinagar	Pollution abatement and Conservation of River Jhelum	66.17
5	Maharashtra	Pune	Pollution abatement of Mula-Mutha river	990.26
6	Maharashtra	Nagpur	Pollution abatement and conservation of river Nag	1926.99
7	Manipur	Imphal	Pollution abatement of river Nambul	97.72
8	Sikkim	Gangtok	Pollution abatement of river Rani Chu in Zone-III	94.66
9	Sikkim	Gangtok	Project for upgradation and rehabilitation work of river Rani Chu in Zone-I at Gangatok Sikkim	95.36
10	Sikkim	Mangan	Pollution abatement of River Tista	91.94
11	Sikkim	Chungthang	Pollution abatement of River Teesta	17.24
12	Sikkim	Geyzing	Pollution abatement of River Rangit	88.80
Total-				4715.56
